

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

190/73(4)/ND/2018

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.07.2018

NAME OF THE COMPANY: M/s. Binod Kumar V/s. M/s. PACL India Ltd.
& Oths.


SECTION OF THE COMPANIES ACT: 73(4)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: None

ORDER

In the interest of justice, adjourned to 1st of August, 2018.


(Ina Malhotra)
Member (J)

(Sameer)